Annexure-7 Name of the Corporate Debtor: Damani Infracon Private Limited ; Date of commencement of CIRP: 25.05.2022; List of Creditors as on: 22.01.2024 List of Unsecured Financial Creditor (Government Dues)

													(Amount in Rs.)
Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	i l	Amount of	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC		mutual dues that may be set-off	Amount of claim not admitted	claim under verification	Remarks if any
1	Deputy Commissioner of Income Tax, Central Circle 3(4), Kolkata	20-01-2024	7,05,28,740	7,05,28,740	Income Tax Dues	-	No	0.00%	Nil	Nil	-	Nil	Nil
TOTAL			7,05,28,740	7,05,28,740		-		0.00%			-		